

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 5970**

TO BE ANSWERED ON THE 3RD APRIL, 2018/ CHAITRA 13, 1940 (SAKA)

WOMEN POLICE OFFICERS

5970. SHRI PINAKI MISRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that in police stations where women police officers/ personnel are not deployed/posted, women victims are hesitant to report crime against them to male police personnel and hence, such crime goes unreported;

(b) if so, the details thereof;

(c) the measures proposed to be taken by the Government to post more women police personnel in police stations particularly in the semi-urban, rural and tribal areas to encourage women victims to report crime against them;

(d) whether the Government is considering to appoint special police officers/wardens from among the natives in such areas where there are no women police personnel so that they can help the women victims to register their complaints; and

(e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): As 'Public Order' and 'Police' fall in list-II (State List) of the seventh schedule of the Constitution of India, it is primarily the responsibility of the State Governments/UT Administrations to make adequate representation of women police personnel in the State Police Forces and to ensure their posting in all police stations.

However, Ministry of Home Affairs has issued an advisory dated 22.4.2013 to all the State Governments/UT Administrations to increase the strength of women police upto 33% of the total strength. All the State Governments have also been requested to create additional posts of women constables/SIs by converting the vacant posts of male staff. It has also been aimed that each police station should have at least 3 women sub-inspectors and 10 women police constables.

(d) & (e): Ministry of Women and Child Development (WCD) in collaboration with the Ministry of Home Affairs has envisaged engagement of Mahila Police Volunteers (MPV) in States/UTs who will act as a link between police and community and help women in distress. All the Chief Secretaries of States/UTs were requested to adopt this initiative in their respective State. The MPV will encourage women to come forward with complaints of violence and discrimination, provide remedial information and assist them in taking their cases to the police. MPV will serve as an example to the village and encourage a woman friendly environment both within and outside the police station.
